

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

ITEM No.41
CP 447/2019

IN THE MATTER OF:

Nina Waterproofing Systems Pvt Ltd
V/s
Il&FS Financial Services Ltd

... Petitioner

... Respondent

Order under Section 45QA of the Companies Act, 2013.

Order delivered on 29.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE. ACTG. PRESIDENT

SH. NARENDRA KUMAR BHOLA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : None present
For the Respondent: None present.

ORDER

List on 13.08.2021.

Sd/-

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd/-

(NARENDRA KUMAR BHOLA)
MEMBER (TECHNICAL)